

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 116  
CP No. (IB)- 27/95/JPR/2021  
Under Section 95 of IBC, 2016

**In the matter of:**

**Shapoorji Pallonji Finance Pvt. Ltd.**

**...Applicant**

**Versus**

**Ajay Kumar Singh**

**...Personal Guarantor/Non-Applicant**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Applicant : Cyrus Barucha, Adv.  
Bhakti Popat, Adv.

For the Respondent : Vani Vyas, Proxy Counsel

**ORDER**

Heard Mr. Cyrus Barucha, Adv. appearing on behalf of the Petitioner. Ms. Vani Vyas, Proxy Counsel appearing on behalf of Personal Guarantor/ Non-Applicant. Learned Counsel for the Respondent seeks time to file reply. Reply, if any, may be filed within two weeks with an advance copy to the opposite counsel.

List the matter on 10.04.2023.

  
Sd-

(Prasanta Kumar Mohanty)  
Technical Member

  
Sd-

(Deep Chandra Joshi)  
Judicial Member

March 14, 2023